

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

FRIDAY, THE 17TH DAY OF APRIL, 2020 /28TH CHAITHRA, 1942

Bail Appl.No.1773 of 2020

CRIME NO. 130/2020 OF CHATHANNOOR POLICE STATION,
KOLLAM DISTRICT

PETITIONER/ACCUSED:

1. SRI. SUDHILAL, AGED 36 YEARS,
S/O VELUKUTTY, SAWASWATHY VILASOM,
MAMPALLIKUNNAM CHERRY, MEENADU VILLAGE,
MEENADU PO, KOLLAM - 691 572.
2. SRI. VINESH @ CHELLU VINESH, AGED 36 YEARS
S/O VIJAYACHANDRAN,
CHARUVILAPUTHEN VEEDU, MEENADU VILLAGE,
MEENADU PO, KOLLAM - 691 572.

BY ADV. SRI.M.RAJESH

RESPONDENTS/COMPLAINANT AND STATE:

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.
2. INSPECTOR OF POLICE,
CHATHANNOOR POLICE STATION
MEENADU PO, KOLLAM-691 572.

BY ADDITIONAL DIRECTOR GENERAL OF PROSECUTION
SMT.K.K. SHEEBAMOL

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
17.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Dated this the 17th day of April, 2020

Learned counsel for the applicants submitted that the applicants were granted bail already and, therefore, this application be closed. Recording the said submission, this application is closed as not pressed.

**T.V.ANILKUMAR
JUDGE**

krj